

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.231  
CP/21(AHM)2022

**Proceedings under Section 441 of Co. Act, 2013**

**IN THE MATTER OF:**

Gopi synthetics Pvt Ltd  
V/s  
ROC,Gujarat

.....Applicant

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:Mr. Ashish C Doshi, PCS

For the ROC

:Ms. Rupa Sutar, Deputy ROC

**ORDER**

Learned counsel for the applicant has filed revised written submission on 12.03.2024 vide Inward Diary No. 2125 which is taken on record.

Heard both the sides.

**The order is reserved.**

Sd/-

Sd/-

**SAMEER KAKAR  
MEMBER (TECHNICAL)**

**SHAMMI KHAN  
MEMBER (JUDICIAL)**